F. No. C-50/75/2019-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

*****

New Delhi the 7th October, 2019

To,
All Chief Commissioners/Director Generals in CBIC.

Subject: General Election to Maharashtra Legislative Assembly, 2019 and some bye-elections-Deployment of Expenditure Observers-Reg.

Sir,


1. The Chief Commissioners/Director Generals are requested that the officers under their control, appointed as Expenditure Observers in Maharashtra Assembly Election, may be instructed to reach the Constituency/District Hq. Assigned to them on 05.10.2019, 07.10.2019 and 06.10.2019 respectively and to stay in the Constituency/District Hq. upto poll day i.e. 21.10.2019/re-poll, if any.

Yours faithfully,

(S.A. Ansari)
Under Secretary to the Government of India
011-23095529

Encl. As above (3 pages)
Copy to:

The Website Manager, CBIC with the request to upload this letter along-with enclosures at the official website of CBIC.

(S.A. Ansari)
Under Secretary to the Government of India
ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001
No. 464/ECI/DO/EEM/Exp. Obs./EEPS/2019/Vol. II
Dated: 4th October, 2019

To
Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Indirect Taxes & Customs,
Room No. 47B, North Block,
New Delhi.
(saansari1967@gmail.com)


Sir,


2. Appointment letter of Sh. Amit Sharma IRS(C&CE):2011 (R-21660) is being forwarded herewith with the request to intimate the Expenditure Observer to reach the Constituency/District Hq. assigned to him on 05.10.2019 and to stay in the Constituency/District Hq. upto poll day i.e.21.10.2019/re-poll, if any.

Yours faithfully,

(RAJAN JAIN)
UNDER SECRETARY

Copy forwarded to:-

1. The Chief Electoral Officer, Bihar, Patna for information and necessary action. (By Speed Post/e-mail)

2. Sh. Amit Sharma IRS(C&CE):2011 (R-21660) with the request to reach the Constituency/District Hq. assigned to him on 05.10.2019 and to stay in the Constituency/District Hq. upto poll day i.e. 21.10.2019/re-poll, if any. (amitsportysun@gmail.com) (By e-mail)

(RAJAN JAIN)
UNDER SECRETARY
ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001
No. 464/ECI/DO/EEM/Exp. Obs./EEPS/2019/Vol. II

Dated: 4th October, 2019

To
Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Indirect Taxes & Customs,
Room No. 47B, North Block,
New Delhi.
(saansari1967@gmail.com)


Sir,

I am directed to refer to your letter no. C-50/75/2019-Ad. II, dated 30.09.2019 and to state that in exercise of the power conferred on it by Article 324 of Constitution and Section 20B of the Representation of the People Act, 1951, the Election Commission hereby appoints Sh. Kalyan Revella, IRS(C&CE):2010 (R-21602) as Expenditure Observer of AC nos. 228, 229 & 233, District Beed, Maharashtra.

2. Appointment letter of Sh. Kalyan Revella, IRS(C&CE):2010 (R-21602) is being forwarded herewith with the request to intimate the Expenditure Observer to reach the Constituency/District Hq. assigned to him on 07.10.2019 and to stay in the Constituency/District Hq. upto poll day i.e.21.10.2019/re-poll, if any.

Yours faithfully,

(RAJAN JAIN)
UNDER SECRETARY

Copy forwarded to:-

1. The Chief Electoral Officer, Maharashtra, Mumbai for information and necessary action. (By Speed Post/e-mail)

2. Sh. Kalyan Revella, IRS(C&CE):2010 (R-21602) with the request to reach the Constituency/District Hq. assigned to him on 07.10.2019 and to stay in the Constituency/District Hq. upto poll day i.e. 21.10.2019/re-poll, if any. (rkalyan.irs@nic.in) (By e-mail)

(RAJAN JAIN)
UNDER SECRETARY
ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001
No. 464/ECI/DO/EEM/Exp. Obs./EEPS/2019/Vol. II
Dated: 5th October, 2019

To
Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Indirect Taxes & Customs,
Room No. 47B, North Block,
New Delhi.
(saansari1967@gmail.com)

Sub:- General Election to Maharashtra Legislative Assembly, 2019 and some bye-elections -
Deployment of Expenditure Observer – Reg.

SIR,

I am directed to refer to your letter no. C-50/75/2019-Ad. II, dated 04.10.2019 and to
state that in exercise of the power conferred on it by Article 324 of Constitution and Section
20B of the Representation of the People Act, 1951, the Election Commission hereby appoints
Sh. Subodh Singh, IRS(C&CE):2008 (R-20352) as Expenditure Observer of 87-Chitrakot AC,
Chhattisgarh.

2. Appointment letter of Sh. Subodh Singh, IRS(C&CE):2008 (R-20352) is being forwarded
herewith with the request to intimate the Expenditure Observer to reach the
Constituency/District Hq. assigned to him on 06.10.2019 and to stay in the
Constituency/District Hq. upto poll day i.e. 21.10.2019/re-poll, if any.

Yours faithfully,

(Anup Kumar Khakhlary)
Section Officer

Copy forwarded to:-

1. The Chief Electoral Officer, Chhattisgarh, Raipur for information and necessary action.
(By Speed Post/e-mail)

2. Sh. Subodh Singh, IRS(C&CE):2008 (R-20352) with the request to reach the
Constituency/District Hq. assigned to him on 06.10.2019 and to stay in the
Constituency/District Hq. upto poll day i.e. 21.10.2019/re-poll, if any. (e-mail id:
subodh.singh@nic.in, Mob. No. 09868203360) (By e-mail)

(Anup Kumar Khakhlary)
Section Officer